

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

8. APPEAL/44(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.09.2022**

Name of the Parties: Soham Forging and Machining Private Limited
Vs
Registrar of Companies Pune

SECTION 252(3) OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

None present.

List this matter on 09.11.2022.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)